

1	2	3
	Economic Affairs	1
	MHA	5
	Rural Dev.	2
	Legislative Deptt.	1
	Water Resources	3
	Revenue	1
	Industrial Dev.	2
	Health & F.W.	3
	Chemical & Petro-chemicals	1
	I & B	3
	Urban Dev.	1
	Agri. Res. & Education	1
	Education	1
	Labour	1
	Defence	1

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Note: One officer is away on foreign assignment and not available for promotion.

Number of Officers got the posting (Ministry wise)

Year	Ministry/Deptt. to which appointed	No. of officers appointed
1	2	3
DS		
1994	Fertilizer	1
	Revenue	4
	Eco. Affairs	3
	Coal	1
	Urban Dev.	1
	Chemicals & Petrochemicals	1
	Education	3
	Women & Child Dev.	1
	UPSC	2
	Personnel & Training	1
	Textiles	1
	Welfare	2
	Water Resources	1
	Pay Commission	2
	Industrial Dev.	1
	Company Affairs	1
	Steel	1
	MHA	4
	Civil Supplies	1

1	2	3
	Rural Dev.	1
	Defence	3
	Science & Tech.	1
	Power	1
		38

Note: Proposal in respect of remaining officers are under consideration.

DS

1995 The only officer is being considered for appointment as DS.

Malaria Drug

2994. SHRI GEORGE FERNANDES : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether a new drug called artemesinine is found to resist falciparum malaria prevalent in Asian countries;

(b) if so, whether the Government have any plan to use this drug for combating Malaria;

(c) whether two derivatives of the same drug are undergoing trials in the Indian Council for Medical Research; and

(d) if so, outcome of trials?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) Yes, Sir. Artemesinine group of drugs have been found to be effective in Falciparum cases and particularly in treatment of complicated malaria.

(b) The Committee constituted under the Chairmanship of Director General of Health Services to review alternative drug policy recommended registration of the injectable formulation and that its distribution and supply be conditional and strictly monitored.

(c) and (d). The results of the clinical trials of Aertemithar and Artesunate so far have been encouraging.

Misuse of Government Transport

2995. SHRI RAJNATH SONKAR SHASTRY : Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned 'Car Breaches PM's Security Cordon' appearing in the 'Times of India' dated March 9, 1995;

(b) if so, the facts thereof; and

(c) the steps taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) and (c). On the 7th March, 1995, an officer of the Army was travelling in staff car No. 86 B 4048. The officer was required to visit Dak Brawan and thereafter Vasant Kunj in connection with some arrangements related to platinum jubilee celebrations of HQ Delhi Area. The officer was returning to his residence on completion of the engagements, when he came across a police road-block near the crossing of Niti Marg and Shanti Path at about 2125 hours.

The staff car driver drove the car past the barricade and an armed constable fired at the car, puncturing a tyre and causing superficial injury to the driver on his leg. The vehicle stopped and the driver was later taken to a civil hospital by the police for treatment. The officer was accompanied by his wife. They were coming from the direction of Sarojini Nagar and proceeding to Delhi Cantt.

On 8th March 1995, a Court of Inquiry was instituted to enquire into the matter. The police also lodged an FIR in Chanakyapuri Police Station.

On the basis of the findings of the Court of Inquiry, administrative action has been initiated against the officer and disciplinary action has been directed against the driver.

AIDS Control

2996. SHRI RAJVEER SINGH :

SHRI MANIKRAO HODLYA GAVIT :

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state :

(a) whether the Government have taken steps for creating awareness and for effective implementation of AIDS Control Programmes in the country;

(b) if so, the details thereof;

(c) whether foreign assistance has been sought in this regard;

(d) if so, the details thereof; and

(e) the amount of foreign assistance released to each State/Union Territory during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) Yes, Sir.

(b) All the available channels within the Government for dissemination of information are being used in the media campaign. This includes Doordarshan, Akashvani, Directorate of Field Publicity Song & Drama Division and the Directorate of Advertising and Visual Publicity. It is, further, proposed to utilise all the other formal and non-formal channels in use for this purpose.

(c) Yes, Sir.

(d) The programme is assisted by World Bank by way of credit of US \$ 84 million and by W.H.O. to the extent of \$ 1.5 million in the form of technical support.

(e) A statement indicating the allocations made to each State and the grants actually released during the last three years is enclosed. World Bank assistance is realised by Government of India on the basis of actual expenditure incurred by each State/U.T. on the programme out of advance grants released to them by Government of India.

STATEMENT

National AIDS Control Programme State-Wise Allocation & Release of Funds

(Rupees in lakhs)

S.No	State/UT	1992-93		1993-94		1994-95	
		Funds Allocated	Grants Released	Funds Allocated	Grants Released	Funds Allocated	Grants Released
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	146.55	106.74	186.89	25.09	237.04	257.73
2.	Arunachal Pradesh	20.63	20.63	32.98	8.24	45.72	12.19
3.	Assam	37.25	34.83	53.15	12.43	76.89	50.37
4.	Bihar	103.89	70.25	136.92	16.69	191.45	87.00
5.	Goa	28.58	26.91	33.15	7.87	48.19	41.82
6.	Gujarat	70.67	63.41	150.05	65.83	181.37	129.29